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Central Administrative Tribunal, Principal Bench

Original Application No.635 of 2003

New Delhi, this the 19th day of January, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.A. Singh, Member (A)

1. Shri Ishwar Singh,
Son of late Shri Ram Lal,
Working as Under Secretary in the
Ministry of Commerce & Industry,
Department of Commerce,
Udyog Bhawan, New Delhi
2. Shri B.P. Singh,
Son of late Shri Chandan Singh,
Working as Under Secretary in the
Ministry of Tourism & Culture,
Department of Culture,
Shastri Bhawan, New Delhi
3. Shri M.R. Bali,
Son of Shri Amar Dass,
Working as Under Secretary in the
Ministry of Heavy Industries & Public Industry,
Udyog Bhawan, New Delhi
4. Shri Surender Kumar
Son of Shri Mohar Singh,
Working as Under Secretary in the
Ministry of Law, Justice & Company Affairs,
Legislative Department,
Vidhi Sahitya Prakashan, ILI Building,
Bhagwan Dass Road, Opposite Supreme Court
New Delhi

....Applicants

(By Advocate: None)

Versus

1. Union of India, through its
Secretary,
Ministry of Personnel, Public Grievances
and Pensions,
Department of Personnel and Training,
Lok Nayak Bhawan, Khan Market,
New Delhi
2. The Director,
Department of Personnel and Training,
Lok Nayak Bhawan, Khan Market,
New Delhi
3. The Secretary,
Ministry of Finance,
Department of Expenditure,
North Block, New Delhi.
4. The Under Secretary,
Ministry of Commerce & Industry,
Department of Commerce,
Udyog Bhawan, New Delhi

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5. The Under Secretary
Ministry of Tourism & Culture,
Department of Culture,
Shastri Bhawan, New Delhi
6. The Under Secretary
Ministry of Heavy Industries & Public Industry,
Udyog Bhawan, New Delhi
7. The Under Secretary
Ministry of Law, Justice & Company Affairs,
Legislative Department,
Vidhi Sahitya Prakashan, ILI Building,
Bhagwan Dass Road,
New Delhi
8. The Under Secretary
Ministry of Law, Justice & Company Affairs,
Legislative Department,
Shastri Bhawan, New Delhi
9. The Under Secretary,
Ministry of Home Affairs,
North Block, New Delhi

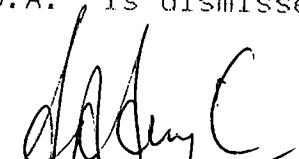
.... Respondents

(By Advocate: Mrs. R.O. Bhutia)

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

There was no appearance on behalf of the applicants on 13.1.2004. Position once again is the same. O.A. is dismissed for non-prosecution.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman

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